

Motion Regarding Referring Question of Privilege against Shri Adhir Ranjan Chowdhury to Committee of Privileges and Suspension of Member

संसदीय कार्य मंत्री; कोयला मंत्री तथा खान मंत्री (श्री प्रहलाद जोशी): सर, मैंने उसी समय पॉइंट ऑफ ऑर्डर भी उठाया था । But the most unfortunate thing is this. The leader of the Congress party, whenever the hon. Prime Minister speaks, whenever other Ministers speak, whenever they reply, or whenever there is a debate, every time, he tries to disturb deliberately. ये हैबिचुअल हो गये हैं। And, it is most unfortunate because he is the leader of Congress party, which is the largest opposition party in this House. In spite of repeated requests and repeated warnings from the Chair also, he has not improved himself. And, always in his debates, he makes baseless charges.

यह व्यवहार देश और देश की सरकार की छवि को भी कम करने की कोशिश करता है। उसके लिए कोई भी आधार नहीं रहता है, कोई भी तथ्य नहीं रहता है। इसके बावजूद, वे क्षमा प्रार्थना नहीं करते हैं। उसी समय हमने डिमांड की कि आप क्षमा प्रार्थना कीजिए। कल जब गृह मंत्री जी बोल रहे थे, तब भी उन्होंने ऐसा व्यवहार किया। वे हर समय ऐसा व्यवहार करते हैं, इसलिए मैं आपकी अनुमति से एक रिजॉल्यूशन मूव करना चाहता हूँ।

Sir, I beg to move:

?That this House, having taken serious note of the gross, deliberate and repeated misconduct of Shri Adhir Ranjan Chowdhury in utter disregard to the House and authority of the Chair, resolve that the matter of the misconduct of Shri Adhir Ranjan Chowdhury be referred to Committee of Privileges of the House for further investigation, and report to the House and Shri Adhir Ranjan

Chowdhury be suspended from the service of the House till the Committee of Privileges submits its report.?

माननीय अध्यक्ष : प्रश्न यह है :

?That this House, having taken serious note of the gross, deliberate and repeated misconduct of Shri Adhir Ranjan Chowdhury in utter disregard to the House and authority of the Chair, resolve that the matter of the misconduct of Shri Adhir Ranjan Chowdhury be referred to Committee of Privileges of the House for further investigation, and report to the House and Shri Adhir Ranjan Chowdhury be suspended from the service of the House till the Committee of Privileges submits its report.?

प्रस्ताव स्वीकृत हुआ।

=====

माननीय अध्यक्ष: सभा की कार्यवाही शुक्रवार, दिनांक 11 अगस्त 2023 को प्रातः ग्यारह बजे तक के लिए स्थगित की जाती है।

19.25 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Friday, August 11, 2023/Sravana 20, 1945 (Saka).

-

INTERNET

The Original Version of Lok Sabha proceedings is available on Parliament of India Website and Lok Sabha Website at the following addresses:

<http://www.parliamentofindia.nic.in>

<http://www.loksabha.nic.in>

LIVE TELECAST OF PROCEEDINGS OF LOK SABHA

Lok Sabha proceedings are being telecast live on Sansad T.V. Channel. Live telecast begins at 11 A.M. everyday the Lok Sabha sits, till the adjournment of the House.

Published under Rules 379 and 382 of the Rules of Procedure and Conduct of Business
in Lok Sabha (Sixteenth Edition)

* Available in Master copy of Debate, placed in Library.

... English translation of this part of the Speech was originally delivered in Tamil.

... English translation of this part of the Speech was originally delivered in Tamil.

... English translation of this part of the Speech was originally delivered in Tamil.

... English translation of this part of the Speech was originally delivered in Tamil.

... English translation of this part of the Speech was originally delivered in Tamil.

... English translation of this part of the Speech was originally delivered in Tamil.

... English translation of this part of the Speech was originally delivered in Tamil.

* English translation of the Speech originally delivered in Odia.

* Expunged as ordered by the Chair.

* Expunged as ordered by the Chair.

* Not recorded.

* Not recorded.

* Not recorded

* Not recorded.

* Expunged as ordered by the Chair.

* Expunged as ordered by the Chair.

* Not recorded.

* Expunged as ordered by the Chair.

* Expunged as ordered by the Chair.

* Expunged as ordered by the Chair.

* Expunged as ordered by the Chair.

* English translation of the Speech originally delivered in Telugu.

... English translation of this part of the speech was originally delivered in Telugu.

@ Not recorded.

* Not recorded.

* Not recorded.